Revised(only for appearance)

**ITEM NO.46+47+53 COURT NO.1 SECTION PIL-W**

**S U P R E M E C O U R T O F I N D I A**
**RECORD OF PROCEEDINGS**

**Writ Petition(s)(Civil) No(s).177/2026**

**VENKATESH NAYAK** **Petitioner(s)**

**VERSUS**

**UNION OF INDIA** **Respondent(s)**

**FOR ADMISSION**
**IA No. 44983/2026 - APPROPRIATE ORDERS/DIRECTIONS**
**With**
**Writ Petition(C) No.212/2026**
**FOR ADMISSION**
**IA No. 51893/2026 - STAY APPLICATION**
**Writ Petition(s)(Civil) No(s).211/2026**
**IA No. 51414/2026 - GRANT OF INTERIM RELIEF**
**IA No. 51415/2026 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES**

**Date : 16-02-2026 These matters were called on for hearing today.**

**CORAM :**
**HON'BLE THE CHIEF JUSTICE**
**HON'BLE MR. JUSTICE JOYMALYA BAGCHI**
**HON'BLE MR. JUSTICE VIPUL M. PANCHOLI**

**For Petitioner(s)** **Ms. Vrinda Grover, Adv.**
**Mr. Soutik Banerjee, Adv.**
**Ms. Devika Tulsiani, Adv.**
**Mr. Aakarsh Kamra, AOR**

**Dr. Abhishek Manu Singhvi, Sr. Adv.**
**Mr. Muhammad Ali Khan, Adv.**
**Mr. Apar Gupta, Adv.**
**Mr. Omar Gupta, Adv.**
**Ms. Eesha Bakshi, Adv.**
**Mr. Uday Bhatia, Adv.**
**Mr. Naman Basoya, Adv.**
**Mr. Abishek Jebaraj, AOR**
**Ms. A Reyna Shruti, Adv.**
**Mr. D.P. Singh, Adv.**

Signature Not Verified
Digitally signed by SATISH KUMAR YADAV
Date: 2026.02.24 11:51:27 IST
Reason:

**Mr. Prashant Bhushan, AOR**
**Mr. Rahul Gupta, Adv.**
**Ms. Cheryl D'Souza, Adv.**
**Ms. Anushka Singh, Adv.**

**For Respondent(s) :**

**UPON hearing the counsel the Court made the following**

**O R D E R**

**Issue notice, returnable on 23.03.2026.**

**(SATISH KUMAR YADAV)**
**ADDITIONAL REGISTRAR**

**(PREETHI T.C.)**
**ASSISTANT REGISTRAR**

**ITEM NO.46+47+53 COURT NO.1 SECTION PIL-W**

**S U P R E M E C O U R T O F I N D I A**
**RECORD OF PROCEEDINGS**

**Writ Petition(s)(Civil) No(s).177/2026**

**VENKATESH NAYAK** **Petitioner(s)**

**VERSUS**

**UNION OF INDIA** **Respondent(s)**

**FOR ADMISSION**
**IA No. 44983/2026 - APPROPRIATE ORDERS/DIRECTIONS**
**With**
**Writ Petition(C) No.212/2026**
**FOR ADMISSION**
**IA No. 51893/2026 - STAY APPLICATION**
**Writ Petition(s)(Civil) No(s).211/2026**
**IA No. 51414/2026 - GRANT OF INTERIM RELIEF**
**IA No. 51415/2026 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES**

**Date : 16-02-2026 These matters were called on for hearing today.**

**CORAM :**
**HON'BLE THE CHIEF JUSTICE**
**HON'BLE MR. JUSTICE JOYMALYA BAGCHI**
**HON'BLE MR. JUSTICE VIPUL M. PANCHOLI**

**For Petitioner(s)** **Ms. Devika Tulsiani, Sr. Adv.**
**Ms. Vrinda Grover, Adv.**
**Mr. Soutik Banerjee, Adv.**
**Mr. Aakarsh Kamra, AOR**

**Dr. Abhishek Manu Singhvi, Sr. Adv.**
**Mr. Muhammad Ali Khan, Adv.**
**Mr. Apar Gupta, Adv.**
**Mr. Omar Gupta, Adv.**
**Ms. Eesha Bakshi, Adv.**
**Mr. Uday Bhatia, Adv.**
**Mr. Naman Basoya, Adv.**
**Mr. Abishek Jebaraj, AOR**
**Ms. A Reyna Shruti, Adv.**
**Mr. D.P. Singh, Adv.**

**Mr. Prashant Bhushan, AOR**
**Mr. Rahul Gupta, Adv.**
**Ms. Cheryl D'Souza, Adv.**
**Ms. Anushka Singh, Adv.**

**For Respondent(s) :**

**UPON hearing the counsel the Court made the following**

**O R D E R**

**Issue notice, returnable on 23.03.2026.**

**(SATISH KUMAR YADAV)**
**ADDITIONAL REGISTRAR**

**(PREETHI T.C.)**
**ASSISTANT REGISTRAR**